

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-125/2008(Pt.)/11506/A.

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
The Joint Registrar (E),
Gauhati High Court,
Aizawl Bench, Mizoram, Aizawl,

Dated Guwahati, th 29 November, 2022.

Sub:- Casual leave.

Ref:- Your note Dated 25.11.2022.

Sir,

With reference to the above, I am directed to inform you that Shri Vanlalenmawia, District & Sessions Judge, Aizawl Judicial District has been granted **casual leave on 24.11.2022 & 25.11.2022**, as prayed for. A senior Judicial officer at the station would remain in charge of his Court and office during his absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO. HC.VII-21/2008(Pt.)/11507-11508/A, dated , 29-11-2022

Copy to:

1. Shri Vanlalenmawia, District & Sessions Judge, Aizawl Judicial District.
2. ✓ The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

/s/